

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: One day Orientation Programme on "Trial of Special Offences under the Ranbir Penal Code: Special Procedural requirements".

O R D E R

No: 071 Dated: 04-10-2019

All Sessions Judges serving in Kashmir Province are hereby nominated for attending *One Day Orientation Programme on "Trial of Special Offences under the Ranbir Penal Code: Special Procedural requirements"* scheduled to be held on 6th October, 2019 (Sunday) at J&K, State Judicial Academy, Srinagar at 9.30 am sharp.

By Order.

(Sanjay Dhar)
Registrar General

No: 17658-95 /GS Dated: 04-10-2019.

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar for information.
4. All Principal District & Sessions Judges of Kashmir Province for information and n/a.
5. Director, J&K State Judicial Academy, Srinagar for information and with the request to inform all the nominated Judicial Officers accordingly.
6. CPC (e-Court) High Court of J&K, Srinagar for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

Registrar General